

**GOVERNMENT OF INDIA  
FINANCE  
LOK SABHA**

UNSTARRED QUESTION NO:1659  
ANSWERED ON:23.03.2012  
VIOLATION OF SEBI OWNERSHIP RIGHT  
Saroj Smt. Sushila

**Will the Minister of FINANCE be pleased to state:**

- (a) whether some firms have been found violating Securities and Exchange Board of India`s (SEBI`s) ownership norms, which forbids firms with trading rights from owning more than 49 per cent of a stock exchange;
- (b) if so, the details thereof; and
- (c) the action proposed by the Government in this regard?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA)

(a): No Sir.

(b)and(c): Does not arise in view of reply to part (a) above.